[29 JULY 1998]

(d) and (e) During the Ninth Plan Year 1997-98, Ministry of Tourism, Government of India sanctioned an amount of Rs. 557.05 lakhs for the implementation of 28 projects in Orissa.

## **New Tourism Policy**

- 4741. SHRI RAMDAS AGARWAL: WiU the Minister of TOURISM be pleased to state:
- (a) whether Government have decided to formulate a new tourism policy which aims at the development of natural health resorts, pilgrim centres and adventure tourism, as reported in the 'Hindustan Times' dated 27th June, 1998;
- (b) if so, the details thereof and in what manner Government propose to promote such a tourism policy;
- (c) what was his Ministry earnings in foreign exchange during 1997-98 and the new target Gxed for 1998-99 in foreign exchange earnings; and
- (d) whether Centre was extending any grants in this regard to State Governments of Rajasthan and Orissa during the year 1998-99 and the details thereof^

THE MINISTER OF PARUAMEN-TARY AFFAIRS AND THE MINISTER OF TOORISM (SHRI MADAN LAL KHURANA): (a) Yes, Sir.

- (b) Hie draft National Tourism Policy
- formulated by the Ministry of Tourism give thrust on the development of Natural Health Resorts, Pilgrim Centres and Adventure Tourism by providing assistance to State Governments and encouraging the private sector to create tourism fadUties.
- (c) The foreign exchange yarning frum tourism during 1997-98 it estHnated to be Rs. 110SL43 crores. As per the Working Group Report the projected foroiga exchange earnings froiti touiiam during 1998-99 is Rs. 15148.C0 crarea.
- (d) Hie Union Kfinistiy of Tourirn pfovides finandal assiataaoe to State Oovemments <» tbe baiia of apccUfe

proposals received from the respective States. For the year 1989—99 the deUiled proposals have not been received from Rajasthan and Orissa Tourism.

## **Tourist Project in Coastal Zones**

- 4742. SHRI J. CHITHARANJAN: Will the Minister of TOURISM be pleased to state:
- (a) whether any State Government has informed the Central Government that there is inordinate delay in sanctioning the tourist projects in coastal zones;
- (b) whether any State Government has requested Government to transfer the authority to sanction tourists projects in coastal zones to the State Governments; and
- (c) if so, what decision has been taken by Government in this regard?
- THE MINISTER OF PARUAMEN-TARY AFFAIRS AND THE MINIS-1ER OF TOURISM (SHRI MADAN LAL KHURANA): (a) and (b) Yes. Sir.
- (c) The Ministry of Environment has not agree to the proposal.

## गुजरात और मध्य प्रदेश में पर्यटन केन्द्ररों का आधुनिकीकरण और विस्तार

- 4743. श्री चीमनभाई हरीभाई शुक्राः क्या पर्यटन मंत्री यह बताने की कृपा करेंगे किः
- (क)क्या चालू वित्त वर्ष और पंचवर्षीय योजनाविध के दौरान देश में कतिपय केन्द्रों के आधुनिकीकरण और विस्तार की कोई योजना सरकार के विचाराधीन हैं;
- (ख)यदि हां, तो गुजरात और मध्य प्रदेश सहित उनका राज्य-वार ब्यौरा क्या हैं:
- (ग)क्या राज्य सरकारों से इस संबंध में कोई प्रस्ताव प्राप्त हुये हैं;और
- (घ)क्या विश्व बैंक की सहायता से राज्यों में नए होटल/पर्यटक यात्री निवास ,खोलने की कोई योजना हैं,यदि हां, तो उसका ब्यौरा क्या हैं?

संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री मदल लाल खुराना): (क) से (ग) पर्यटन मंत्रालय प्रत्येक वर्ष, पर्यटक परिसरों, पर्यटक स्वागत केन्द्रों बानी निवासों,